14.341 hrs.

## ADVOCATES (AMENDMENT) BILL\*

(Amendment of sections 24 and 55)

Shri Parashar (Shivpuri): I beg to move for leave to introduce a Bill further to amend the Advocates Act, 1961.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Advocates Act, 1961".

The motion was adopted.

Shri Parashar: I introduce the Bill.

14.32 hrs.

MOTOR VEHICLES (AMEDND-MENT) BILL\*

(Amendment of section 24)

भी यशपाल सिंह (कैराना) : मैं प्रस्ताव करता हूं कि मोटर गाड़ी प्रधिनियम, 1939 में घागे संशोधन करने वाले विष्वेयक को पेश करने की त्रनुमति दी जाये ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Motor Vehicles Act, 1989".

The motion was adopted.

भी यशपाल सिंह : मैं विधेयक को पेश करता हं।

## 14.321 hrs.

## ALL INDIA AYURVEDIC MEDICAL COUNCIL BILL\*

Shri A. T. Sarma (Chatrapur): I beg to move for leave to introduce a Bill to provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill  $t_0$  provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith."

The motion was adopted.

Shri A. T. Sarma: I introduce the Bill.

Mr. Deputy-Speaker: Next Bill, Shri Sivamurthi Swamy--not here.

Bills for consideration. Dr. Ram Manohar Lohia is not here. He has authorised Shri Ram Sewak Yaday.

## 14.83 hrs.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL

(Omission of Section 109) by Dr. Ram Manohar Lohia.

श्वी रामलेकक मादव (बारावकी) उपाध्मक महोदय, थह जो दण्ड प्रक्रिया संहिता 1898, में ग्राये संशोधन करने वाला विधयक सदन के सामने पेश है इसको डाक्टर राम मनोहर लोड्रिया ने रखना था लेकिन चूंकि वह कुछ कारणवश सदन में इस समय उपस्थित नहीं हैं इसलिये मैं इस बिधयक को सदन के सामने प्रस्तूल कर रहा हूं और जाला करता

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2795